

Annexure- 6

Name of the corporate debtor: Takuma Energy India Private Limited; Date of commencement of CIRP: 21/03/2024 (Copy of the order received on 26/03/2024) ; List of creditors as on: 16/04/2024

List of operational creditors (Employees)
(Amount in ₹)

| Sr. No. | Name of authorised representative, if any | Name of employee | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| | | | | | | | | | | | | - | |
| | | | | | | | | | | | | - | |
| | | | | | | | | | | | | - | |
| | | TOTAL | | - | - | | | - | - | - | - | - | |